

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.21 of 2010 &
I.A. No. 27 of 2010**

Dated: 10th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Haryana Vidyut Prasaran Nigam Limited
Versus**

.... Appellant (s)

C.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Sushant Kumar for Mr. Neeraj Kumar Jain
Counsel for the Respondent (s) : Mr. A.K. Prasad & Mr. Abhishek Bail for R.1
Mr. M.G. Ramachandran, Ms. Swapna Seshadri &
Ms. M. Das for R.2

ORDER

At the request of the learned counsel for the Appellant, post the
matter on **30.03.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS